

**NOTIFICATION No. 49 / 2017**

**I**

Tmt. A.Nazeema Banu, Principal District Judge, Perambalur, is transferred and posted as Principal Judge, City Civil Court, Chennai, vice Thiru M.Nazir Ahamed, retiring on 31.03.2017 A.N.

Thiru S.Balarajamanickam, Special District Judge, Special District Court to deal with MCOP Cases, Madurai, is transferred and posted as Principal District Judge, Perambalur vice Tmt.A.Nazeema Banu, transferred.

Thiru G.Mahizhenthithi, Judge, Family Court, Tirunelveli, is transferred and posted as District Judge, Tiruvannamalai, vice Thiru G.Dhanaraj, retiring on 31.03.2017 A.N.

**II**

Thiru. E.M.K.S.Siddharthar, District Judge of Puducherry Judicial Service, formerly functioned on deputation as II Additional District Judge, Tiruvallur @ Poonamallee, now under compulsory wait, is posted as Chairman, Permanent Lok Adalat, Vellore in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED: 28.03.2017.**

**Sd/- R.SAKTHIVEL,**  
**REGISTRAR GENERAL**

**R.O.C.No.11/2017-Con.B2**  
**& 4873/2016/RG-B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – District Judges - Transfer and Postings -  
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 49 / 2017, dated : 28.03.2017.

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**I**

Tmt. A.Nazeema Banu, Principal District Judge, Perambalur, who has been transferred and posted as Principal Judge, City Civil Court, Chennai in the High Court's Notification cited above, is required to hand over charge of her post to the Sessions Judge, Mahila Court, Perambalur on 31.03.2017 A.N. and take charge of the post of Principal Judge, City Civil Court, Chennai, on 03.04.2017 F.N. without availing full joining time, from the II Additional Judge, City Civil Court, Chennai, who is being placed in full additional charge of the post of Principal Judge, City Civil Court, Chennai, w.e.f. 31.03.2017 A.N.

Thiru S.Balarajamanickam, Special District Judge, Special District Court to deal with MCOP Cases, Madurai, who has been transferred and posted as Principal District Judge, Perambalur in the High Court's Notification cited above, on rejoining duty after completion of Medical Leave is required to hand over charge of his post to any one of the nearest District Judges, immediately and take charge of the post of Principal District Judge, Perambalur, immediately, without availing full joining time, from the Sessions Judge, Mahila Court, Perambalur, who is being placed in full additional charge of the post of Principal District Judge, Perambalur, w.e.f. 31.03.2017 A.N.

Thiru G.Mahizhenthii, Judge, Family Court, Tirunelveli, who has been transferred and posted as District Judge, Tiruvannamalai in the High Court's Notification cited above, is required to hand over charge of his post to any one of the nearest District Judges on 31.03.2017 A.N. and take charge of the post of District Judge, Tiruvannamalai on 03.04.2017 F.N. without availing full joining time, from the Additional District Judge (Fast Track Court), Arani, who is being placed in full additional charge of the post of District Judge, Tiruvannamalai, w.e.f. 31.03.2017 A.N.

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The Officers who relieve the Officers under transfer, are required to hold full additional charge of the respective additional posts, till successors takes charge / until further orders, as the case may be.

## II

Thiru E.M.K.S.Siddharthar, District Judge of Puducherry Judicial Service, formerly functioned on deputation as II Additional District Judge, Tiruvallur @ Poonamallee, now under compulsory wait, who has been posted as Chairman, Permanent Lok Adalat, Vellore in the High Court's Notification cited above, is required to take charge of the post of Chairman, Permanent Lok Adalat, Vellore, immediately, without fail.

**HIGH COURT, MADRAS.  
DATED: 28.03.2017.**

**Sd/- R.SAKTHIVEL,  
REGISTRAR GENERAL**